

of communal riots erupting in the country. The riots have occurred in Kerala and Maharashtra precisely because of the non implementation of the court orders and God forbid, of riots take place in other parts of the country, this will be considered the only reason behind it. The Bharatiya Janata Party and the U.P. Government are responsible for this and not the Central Government. (*Interruptions*)

SHRI MADAN LAL KHURANA: I change you with inciting riots in the country by making such statements.

SHRI GULAM NABI AZAD: So far as Shri Advani's demand is considered, we will be making statements on the situation in Malegaon as well as on Ayodhya. (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Let us now take up Item No. 6 in today's agenda.

13.06 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

"In accordance with the provision of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 16th July, 1992"

13.06 1/2 hrs.

PUBLIC PREMISES (EVICTION OF UNAUTHORISED OCCUPANTS) AMENDMENT BILL

As passed by Rajya Sabha

[*English*]

SECRETARY GENERAL: Sir, I lay on the Table the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1992, as passed by Rajya Sabha

13.07 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1992-93.

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri C.K. Jaffer Sharief, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (Railways) for 1992-93. [Placed in Library see No LT-2301/92]

13.07 1/2 hrs.

DEMANDS FOR EXCESS GRANTS (RAILWAYS), 1988-89

[*English*]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri C.K. Jaffer Sharief, I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (Railways) for 1988-89. [Placed in library see No LT-2302/92]